

(c) No non-regular officer who asked for permission has been refused permission to apply for civilian appointment. Regular Commissioned Officers of the Armed Forces are not normally permitted under the rules to apply for civilian appointments.

Training of Teachers

1302. { **Shri Ram Krishan :**
Shri Madiah Gowda :

Will the Minister of Education be pleased to state:

(a) whether the plan for training degree teachers and diploma teachers for multi-purpose and junior technical schools during Second Five Year Plan has been finalised; and

(b) if so, the main features of the plan ?

The Deputy Minister of Education (Dr. M. M. Das): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix XI, Annexure No. 15].

सेना में अस्पृश्यता

*१३०३. श्री बाल्मीकी : क्या प्रति-रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय सेना से अस्पृश्यता का निवारण करने के लिये क्या प्रयत्न किये जा रहे हैं; और

(ख) क्या सरकार भारतीय सेना में अनुसूचित जातियों और अनुसूचित आदिम जातियों की संख्या में वृद्धि करने के लिये कुछ सक्रिय कार्यवाही कर रही है ?

प्रतिरक्षा उपमंत्री (सरदार मजीठिया):

(क) सशस्त्र बल में अस्पृश्यता नहीं है और इस लिये इसके निवारण करने का प्रश्न नहीं उठता ।

(ख) भर्ती करने वाले कर्मचारीगण को हिदायत कर दी गई है कि इस बात का अच्युत चरह ध्यान रखें कि सभी बातें समान होने पर, अनुसूचित जाति और अनुसूचित आदिम जाति के लोगों को तरजीह दी जाय ।

Registered Foreigners

1304. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state :

(a) the total number of foreigners whose names have been registered during 1956 so far in India; and

(b) the names of the countries to which they belong ?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). As stated on the 8th August, 1956 in reply to Shri Krishnacharya Joshi's Unstarred Question No. 507, the information for the year 1956 is not available. A statement showing the number of foreigners registered during 1955 is, however, placed on the Table of the House. [See Appendix XI, Annexure No. 16].

Customs Department

1305. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to lay on the Table of the Sabha a statement showing:

(a) the number of complaints of corruption received against the officers of Customs Department during the year 1955;

(b) the number of complaints which have so far been enquired into and finalised; and

(c) the number of officers punished as a result of these complaints ?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix XI, Annexure No. 17].

Military Training

1306. **Shri Jaipal Singh:** Will the Minister of Defence be pleased to state:

(a) the number of countries assisted by our Armed Forces personnel for training purposes;

(b) the terms and conditions on which the personnel are loaned or deputed; and

(c) the authority exercising control over these loaned or deputed personnel in those countries ?

The Minister of Defence Organisation (Shri Tyagi): (a) Three.

(b) In addition to the normal pay and allowances as in India, the personnel receive a suitable compensatory allowance and a few concessions in the matter of accommodation, leave and travel in the foreign country.

(c) They continue to be under the overall authority of the Service Headquarter concerned and subject to the disciplinary rules of their service.